

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 10

C.P. (IB)/994(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)
(JUDICIAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **Tanishi Tradewell Private Limited**
Vs
Green Shield Enterprises Private Limited

For OC : CS Priyanka Jain.

For CD : None present.

Section 9 of IBC

ORDER

Counsel for OC submits that she has e-filed valid AFA of the IP. However, the same is not available either on DMS or physical copy with us. **List on 27.02.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//JNK//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)